

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(Pt.)/ 2143 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, 21 April, 2021.

Sub:- Cancellation of Earned leave.

Ref:- Letter No. HC(K)5/2018/REG/236 dated 12.04.2021.

Sir,

With reference to the above, I am directed to inform you that the prayer of Smti Kheseli Chishi, Principal Judge, Family Court, Dimapur, Nagaland, regarding cancellation of earned leave for twelve days w.e.f. 12.04.2021 to 23.04.2021, has been granted.

The officer may be informed accordingly.

Yours faithfully,

Sd/.

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-108/2011(Pt.)/ 2144 /A, dated

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pda.